SHRI P. C. MITRA (Bihar): May I know. Sir, whether the hon. Minister has taken any sterx to see that such misleading- reports are not published? From the reply of the hon. Minister it appears that the true picture is revealed only when the question was put in Parliament. May I know, Sir, why the Government did not contradict this news through all the language newspapers before this news appeared.

SHRI K. K. SHAH: As I mentioned earlier, we asked them to publish the correction which has since appeared also. You can understand that. What more do you expect me to do? I have got to make further efforts to develop goodwill- That is all I can do.

SHRI NIREN GHOSH (West Bengal): May I know, Sir, how many UNCTAD delegates and journalists visited South India?

SHRI K. K. SHAH: Fourteen.

SHRI NIREN GHOSH: And how many have travelled in North India?

SHRI K. K. SHAH: So far as delegates are concerned, many delegates have gone. So far as journalists aie concerned, I have mentioned 14 journalists visited South India. We expected 5, 6 or 10 to go because there -re four Zones. But for going to Madras there were as many as 14 and we had to make extra arrangements.

SHRI NIREN GHOSH: How many visited Bengal?

SHRI K. K. SHAH: I have not got that figure. But the total is either 50 or 60. The fact is that 14 have gone to one Zone alone.

MR. CHAIRMAN: I am allowing the Railway Minister to make a itntement on a railway accident.

STATEMENT BY MINISTER Re AN INCIDENT IN WHICH SOME PERSONS WERE RUN OVER AT LUCKEESERAI STATION

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI ROHANLAL CHATURVEDI): Sir, it is with profound regret that I rise to make a statement on an unfortunate incident in which some persons were run over by train l^o. 12 Down Delhi-Howrah Express at Luckeeserai Station at about 22.12 hours last night *i.e.* 14-2-1968.

Due to Magh Poornima, pilgrims had gathered at various points along the Ganga to take bath. The Eastern Railway had arranged to run the following Mela specials for the benefit of the pilgrims:

(1) From Danapur to Dildarnagar.

(2) From Patna to Jahanabad.

(3) From Barauni to Semaria.

(4) From Danapur to Arrah.

(5) From Kiul to Sheikhpura.

While the Mela special from Kiul to Sheikhpura station was coming to Luckeeserai where it reached at 22-14 hours, a lot of people from the down side rushed across the down main line to reach the Mela special coming on the up line. Meanwhile No. 12 down Delhi-Howrah Express ran through Luckeeserai at 22-12 hours. In this process 29 persons were run over by the Delhi-Howrah Express of whom 13 persons died on the spot and 3 died subsequently in the Luckeeserai block hospital. Another 13 persons were injured of whom 4 are suspected to have sustained serious injuries. Eight injured persons have been taken to the Railway Hospital by the Kiul Medical Relief van and 5 persons have been admitted in the Luckeeserai block hospital.

The Minister of State for Railways accompanied 'by Member (Engineering) and Director (Safety and Coaching), Railway Board, has flown in the rite of tke accident.

Ex-gratia payment is being arranged to the next of kin of those who died and to the injured persons.

श्री गोड़े मुराहरि (उत्तर प्रदेश) : मैं सरकार से यह पूछना चाहूंगा कि जहां तक मेला और स्नान की बात है, बारबार इस सदन में भी कहा गया और सरकार का ध्यान भी इस ओर खींचा गया कि उत्तर प्रदेश और बिहार में कई ऐसे स्नान और मेले होते हैं जहां पर बहुत बड़ी तादाद में लोग भीड़ लगा कर आते हैं, कई स्पेशल ट्रेन्स की व्यवस्था करने की मांग की गई फिर भी उसका पूरा प्रबन्ध क्यों नहीं किया गया ? अभी तक यही देखते हैं कि ऐसी व्यवस्था चल रही है रेलवे में कि लोग डब्बे के ऊपर, डब्बे के नीचे और डब्बे की बगल में लटक कर जाते हैं, कई बार एक्सीडेंट्स हो चुके हैं, लोग मर चुके हैं, फिर भी सरकार की ओर से इस बारे में कोई इन्तजाम नहीं है जितने मेले और स्नान होते हैं उनको तारीख मालूम रहती है इस लिए अगर इन्तजाम किया जाय तो इस तरह की दुर्घटना न हो पाए । इस लिए मैं चाहूंगा कि सरकार साफ बताए कि क्या इन्तजाम आगे करने वाले हैं ताकि इस तरह की घटना न हो ।

श्री रोहन लाल चतुर्वेदी : श्रीमन्, जैसा मेम्बर साहब ने चाहा है, इसकी पूरी जांच हो रही है, मिनिस्टर आफ स्टेट, परिमल घोष जी, गए हैं । दरअसल यह समस्या गम्भीर है, हम लोग पूरा प्रयत्न करेंगे और रिपोर्ट आने पर ब्योरेवार फिर बतायेंगे ।

श्री सुन्दर सिंह भंडारी (राजस्थान) : मैं मंत्री महोदय से यह जानना चाहूंगा कि क्या उन्हें सब इस बात की जानकारी है कि जब यह मेला स्पेशल आ रही थी तो उसी समय दूसरी गाड़ी भी ले ली गई । इतनी भारी भीड़ होने के बाद भी लोग गाड़ी पर चढ़ते समय नहीं मरे हैं, गाड़ी के नीचे कुचल कर मरे हैं । अगर एक गाड़ी आने के तुरन्त बाद, जबकि मेले की भीड़ वहां मौजूद है, दूसरी गाड़ी दूसरी दिशा से ले ली जाएगी तो इस प्रकार की घटना होना अवश्यम्भावी है । क्या मंत्री महोदय को इस बात की जानकारी है कि इस कारण से इतनी बड़ी दुर्घटना हुई कि वहां यह असावधानी बरती गई कि मेला स्पेशल और दूसरी तरफ से आने वाली गाड़ी के बीच जितना समय देना चाहिए वह न देते हुए और एक गाड़ी में यात्रियों को बैठने के लिये जितना अवसर मिलना चाहिए था वह न मिलते हुए दूसरी गाड़ी स्टेशन पर ले ली गई ?

श्री रोहन लाल चतुर्वेदी : जो अभी तक की इत्तला है उस हिसाब से एक प्लेटफार्म पर जब यह गाड़ी डाउन एक्सप्रेस जा रही थी, दिल्ली हावड़ा एक्सप्रेस, उस वक्त वह ट्रेन आ गई उस पर पैसेन्जर्स की काफी भीड़ एक दम से जाने की कोशिश की जिस वक्त यह ट्रेन वहां से पास हुई । लेकिन जैसा कि मैंने पहले अर्ज किया, रिपोर्ट आ जाने पर ठीक से बताया जा सकेगा कि क्या हुआ ।

SHRI NIREN GHOSH (West Bengal): Sir, first of all the hon. Minister has not answered properly my colleague's question. There is dearth of trains and no special arrangements are made. What is there to enquire into? Hi could have answered that question, but he has riot done so. On these occasions like sangarns and melas, more trains should be run. Secondly, my own question is whether the Railway Ministry would make it a practice that whenever a serious railway accident takes place, a shake-up takes place in the Railway Board and the General Manager of the Railways concerned is punished. I have found that these officials are arrogant and conceited for example, the General Manager of the Eastern Railway. Even if an M.P. wants to meet him with two officials, he does not care to meet him. He stands on formality and says "No employee can come." Such arrogant and conceited fellows what do they care for human life? So you must make it a practice that a than this at this moment I am not in Board itself and the General Manager concerned is penalised whenever a serious accident takes place....

SHRI MULKA GOVTNDA REDDY (Mysore): And the Railway Minister should resign.

SHRI NIREN GHOSH: And the Railway Minister should resign. How many accidents take place in season and out of season?

SHRI ROHANLAL CHATURVEDI: Sir, may I first take up the first part of the question? The bathing function in the Ganges is not at Luckeeserai itself. There are Specials running near about to cater to the pilgrims to go to the Ganges and come back-Here at this particular station the pilgrims collected and they just tried to catch that Mela Special. So more than this at this moment I am not in a position to say. As for the second part of the question the Divisional Superintendent of Eastern Railway, according to my information, has visited this spot already. And about the other points raised, we will naturally examine them and see that the hon. "Member has no cause for complaint.

श्री रमेशचन्द्र शंकरराव खांडेकर (मध्य प्रदेश) : यह पहली बार नहीं है कि उत्तर प्रदेश और बिहार में इस प्रकार के अपराध या दुर्घटना हुई हैं । हम हमेशा से सुनते हैं जब मेले होते हैं तब काफी यात्रियों को ट्रेन पर बैठा देते हैं, कोई ऊपर बैठ जाते हैं और उनके सिर कट जाते हैं, कभी वे नीचे गिर जाते हैं । तो इस तरह से दुर्घटनाएं होती रहती है । यह मेला आज कोई नया नहीं हो रहा है, सैकड़ों वर्षों से हो रहा है । जैसा कि बताया गया है एकदम से कोई एक्सीडेन्ट नहीं हो पाता है । पूर्णिमा का मेला बहुत बड़ा मेला होता है गंगा जी के ऊपर । तो वहाँ पर इनके लिए क्या व्यवस्था की गई कि यात्रियों की भीड़ को अच्छी तरह गाड़ी से ले जाया जा सके । जब इतने यात्री मरे थे और दूसरी तरफ से एक्सप्रैस गाड़ी जा रही थी तब स्टेशन के अधिकारियों ने ऐसी व्यवस्था क्यों नहीं की कि वहाँ पर गाड़ी को स्लो किया जाये, आने वाली गाड़ी को धीरे धीरे निकलने दिया जाता ।

दूसरे, ऐसी भी व्यवस्था क्यों नहीं की गई कि लोगों को दौड़ कर उसमें चढ़ने न दें और उनको सावधान कर दें कि गाड़ी आने वाली है । मामूली स्टेशनों पर भी इस प्रकार की व्यवस्था होती है जिसके जरिये मुसाफिरों को बताया जाता है कि गाड़ी आ रही है । तो वहाँ पर इस प्रकार की खास व्यवस्था ऐसे मौके पर क्यों नहीं की गई जब कि वहाँ पर इतनी अधिक तादाद में लोग जाते हैं, और हमेशा मेले के समय गाड़ी में लोगों की भीड़ होती है और अधिक भीड़ होती है । तो इस प्रकार की विशेष व्यवस्था क्यों नहीं की गई और अगर नहीं की गई तो इसकी जिम्मेदारी किसके ऊपर है । मुझे मालूम है कि ऐसे मामलों में दोष पाया जाता है तो बेचारे स्टेशन मास्टर का या दूसरे छोटे मोटे लोगों और बड़े बड़े अधिकारी छूट जाते हैं । इसलिये मैं चाहता हूं कि इस पर इन्क्वायरी करा के बड़े बड़े आफिसरों को दंड देने की व्यवस्था की जायेगी । जब तक ऐसा नहीं होगा रेलवे के एक्सीडेन्ट बन्द नहीं होंगे । शास्त्री जी जब रेलवे मिनिस्टर थे तो उन्होंने कांशन्स के आधार पर इस्तीफा देकर उदाहरण प्रस्तुत किया, पाटिल साहब कहते थे हमारे रिजाइन करने से एक्सीडेन्ट बंद होने वाले नहीं है । लेकिन यह कांशन्स का सवाल है और जब तक कोई शोक अप नहीं होगा तब तक इस प्रकार की व्यवस्था रहेगी और इसका मतलब यह नहीं है कि स्टेशन मास्टर या गेंग मैन को सजा दे दी और हो गया । इसलिए आपको चाहिये जो रेलवे बोर्ड जितने बड़े अधिकारी हैं उनको दोषी पायें तो उनको सजा दें ।

श्री रोहन लाल चतुर्वेदी : श्रीमान् जी, जैसा मैंने पहले निवेदन किया हमारे मिनिस्टर आफ स्टेट परिमल घोष जी वहाँ गये हैं और इंक्वायरी करने के बाद जैसी भी रिपोर्ट होगी उसके बारे में हाउस को इत्तिला की जायेगी और अगर कोई बड़े से बड़े व्यक्ति को भी संबंधित पाया जायेगा और उसकी गलती कही जायेगी तो हम किसी भी हालत

में रियायत करने वाले नहीं हैं। दूसरा जो सुझाव माननीय सदस्य ने दिया कि इस तरह के मेले जब कभी होते हैं तो उसके लिये खास इंतजाम करना चाहिये तो रिपोर्ट आने पर इस चीज को भी देखेंगे।

SHRI B. K. GAIKWAD (Maharashtra): May I know whether the hon-Minister is aware that similar accidents had taken place a year or two back wherein hundreds of persons were killed? In spite of that experience, why has the Government not taken care to see that no passengers are allowed to go across the railway lines and thus get killed? A mere visit to the place by senior officers will not solve the problem. Hereafter the Government should take necessary precautions to see that whenever there are such melas, police protection is given and a senior officer is on the spot to see that no persons go across the railway lines and get killed like this-

SHRT ROHANLAL CHATURVEDI: We shall take serious note of the suggestion made by the hon. Member and action will be taken as soon as the report comes.

SHRI A. P. CHATTERJEE (West Bengal): May I point out to the hon-Minister that such incidents as have been already stated by several hon-Members are not uncommon? Some time ago as the Railway Ministry very "well knows, on a similar occasion of mela a train ploughed through crowds which had gathered on the railway lines and killed several people-Similar incidents have happened at the time of mela in Bihar. Now it will not do any good to the persons who are killed or to their bereaved relatives just to say that the Railway Ministry regrets it or is sorry for it •or merely to read a statement with such adjectives or epithets like "tragic" "sorry" and all that. Will the hon- Minister assure the House that in order that such incidents may 1 not happen, the Railway Ministry and ! the Railway Board will ask a Class I ' Officer to be present at or near the station where such melas and fairs take place? The hon. Minister may be aware that such Class I Officers generally like to stay indoors in their air-conditioned compartments and the officials generally do not do anything except to sign papers. Now will he look into it and see that on the occasion of such melas and fairs, they come out of their cloistered office rooms and go to the station or near about the station where such things take place? Let" a Class I Officer take direct charge of the traffic there so that such tragic incidents—I am borrowing the word from the hon. Minister—may not recur.

SHRI ROHANLAL CHATURVEDI: Sir, we will certainly look into the suggestion made by the hon. Member.

श्री विमलकुमार मन्नालाल जी चौरड़िया : (मध्य प्रदेश) : श्रीमान्, ये जितनी सारी घटनाएं इस प्रकार की होती हैं उनसे इस कन्क्लूजन पर तो आना ही पड़ेगा कि यह जो भगदड़ मचती है, ट्रेनों में बैठने की जगह नहीं मिलती, हमारे यहां भीड़ को संभालने के लिये जितनी ट्रेनें चलनी चाहिये उतनी ट्रेनें चलती नहीं, और लोग सोचते हैं कि हमको गाड़ी के अन्दर स्थान मिलेगा कि नहीं इस वजह से भगदड़ मच जाती है। लेकिन हमारी सरकार इस स्थिति को जानते हुए भी अभी ऐसी हालत का निर्माण नहीं कर सकी कि जिससे रेलों में भीड़ कम हो। मैं जानता हूं आप कमिट करने की स्थिति में नहीं हैं फिर भी मैं आग्रह करूं कि क्या अपनी स्थिति का उपयोग करते हुए आप यह तो कमिट करने की कृपा करेंगे कि आगे से यहां पर और भी अधिक ट्रेनें चलायी जायें जिससे भविष्य में इस तरह का अविश्वास लोगों में नहीं रहेगा कि हमको स्थान नहीं मिलेगा।

श्री रोहन लाल चतुर्वेदी : माननीय सदस्य के सुझाव के संबंध में हम लोग पूरी जांच करेंगे।

श्री विमलकुमार मन्नालाल जी चौरड़िया : आप क्या जांच करेंगे जबकि आप की कुछ नहीं चलती है आप अपनी जगह क्यों नहीं छोड़ देते हैं, जब आप कार्य को अच्छी तरह से नहीं कर सकते हैं ?

श्री रोहन लाल चतुर्वेदी : जो आपने सजशन दिया है उसके संबंध में पूरे तौर पर जांच की जायेगी और जो कुछ आवश्यक होगा जरूर किया जायेगा ।

SHRI DALPAT SINGH (Rajasthan): May I know from the hon. Minister whether on such occasions special arrangements to check the rush of | passengers and regulate it are made I or not and also whether on this oc- ! Kision there was any special arrange- j ment made to regulate the passenger traffic?

SHRI ROHANLAL CHATURVEDI: Sir, special arrangements are made but there is something which is called immediate action. The train comes rind immediately the passengers begin to run. Now we do not absolve ourselves of the responsibility that we should anticipate that also but in any *case*, as I have already submitted, I am not in a position to say anything at ;i resent.

श्री महावीर दास (बिहार) : अभी माननीय मंत्री जी ने कहा कि बड़े बड़े आफिसरों को भी रियायत नहीं की जायेगी अगर इस दुर्घटना में कोई गल्ती पाई गई । लेकिन हमारा अनुभव यह है कि जो बड़े बड़े आफिसर लिखेंगे उसी को मंत्री महोदय बोलते हैं और फिर किस तरह से जाँच की जायेगी कि बड़े बड़े आफिसरों ने गल्ती की है ? क्योंकि मुझे मालूम है कि जो भी एम० पीज० करेक्ट सूचना देते हैं और आपके सामने रखते हैं और बड़े बड़े आफिसर जो लिखते हैं, आप उन्हीं के लिखे पर साइन कर देंगे । whether M.P. is wrong or your officer is wrong.

श्री रोहन लाल चतुर्वेदी : माननीय सदस्य का जो सुझाव है वह इस एक्सीडेंन्ट के सिलसिले में नहीं है । लेकिन अगर कोई ऐसी बात हो कि बड़े आफिसरों ने गल्ती की हो, और हम लोगों ने एम० पी० की बात पर पूरा ध्यान नहीं दिया हो, तो बतलाइयेगा । उसमें जो भी आवश्यक कार्यवाही होगी, जरूर की जायेगी ।

SHRI AWADHESHWAR PRASAD SINHA (Bihar): Sir, this accident is a very shocking one. It has taken the lives of many people and many people are in the hospital and some may remain crippled all their life. This accident, I think could have been prevented if a large number of police personnel were there to keep the people off the track and if other officers were there to see that things go well. As Mr. Chordia has said, if there had been an adequate number of trains, there would have been no gathering at all and people would have moved. ...

SHRI G. MURAHARI: Sir., can a Member speak from a seat other than his own?

MR. CHAIRMAN: I forgot about it. Yes, you are right. It is an exception.

SHRI AWADHESHWAR PRASAD SINHA: So, Sir, I think this matter is very unusual, very extraordinary and very serious for words to express our grief. Now on behalf of the entire House our sorrow, our grief and our condolences go to those whose families have suffered, whose people have suffered, whose people have died and who are in hospital. In such a serious matter the House must express its indignation and grief and call upon the Government to take adequate steps not only for the present but also for the future, so tha"t we may have no occasions to.hear any more about such-accidents.